

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 01.03.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Dhanpat Choudhary	S.B.Civil Transfer Appeal No. 150/2016 Smt. Vanita Javeria V/s Dr. Ashutosh Singh	Mr. Rakesh Arora	Mr. S.S. Sisodia
2	Mr. Abdul Aziz Khan	S.B. Criminal Misc. Appeal No. 1517/2016 Smt. Rekha Kanwar V/s Ranjeet Singh	Mr. Arjun Purohit	Mr. Anuj Sahlot

CAUSE LIST 02.03.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Akalvya A. Bhansali	S.B.Civil Transfer Appeal No. 108/2016 Smt. Pushpa V/s Balkishan	Mr. Rajendra Soni	Mr. L.R. Upadhyaya
2	Mr. Mali Ram Pareek	S.B. Criminal Misc. Petition No. 3382/2016 B.K. Prakash & Anr. V/s the State of Rajasthan & Anr	Mr. R.K. Rathi	Mr. Surendra Surana

उपसचिव

Dheeraj M Sharma
28-2-17

राज. राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

" Help The Needy -- Timely Help May Create History "